

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5146
ANSWERED ON:10.12.2010
SHELVING OF POWER PROJECTS
Singh Rajkumari Ratna;Vasava Shri Mansukhbhai D.

Will the Minister of POWER be pleased to state:

- (a) whether some power projects have been shelved in the country after being given final approval;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether any assessment has been made for the loss incurred by the Government in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Execution of works at three approved hydro power projects are presently under hold. Their details are as follows:

S1.	Name of Project/	Original	Original Broad	Present	Status/issues
No	Date of Sanction/	estimated	Commng.		
	Capacity/Cap.	cost			
	Addition (MW)	(Rs. Crs.)			

1 Loharinagpala NTPC 2895.10 2011-12 All the works were awarded and 11.08.2004/June, 2006 civil works were under various 4x150 = 600 MW stages of construction. Due to agitation by environmentalists, works have been suspended since 20.02.2009 as per direction of Govt. of India.

2 Tuirial, Mizoram 368.72 2005 - 07 Works are held up on the project NEEPCO 07 07 98 site since 09.06.2004 due to 2x30= 60 local agitation. Project is being considered for revival. CCEA clearance for revised cost of Rs.913.63 crore including IDC of Rs.36.57 crore is awaited. Measures to award of works has been initiated by Project Authorities.

3 Athirapilly, Kerala 385.63 2009-10 Fresh environmental clearance KSEB 31.03.05 accorded on 18.07.2007. LOA 2x80+2x1.5=163 for civil and E&M works issued earlier to M/s HCC - BHEL consortium has been cancelled. The project is held up due to environmental issues which is presently under sub-judice.

(c) & (d): Suspension of work would result in time and cost overrun.